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ORISSA ACT 22 OF 1960

THE UTKAL UNIVERSITY (AMENDMENT) ACT, 1960

[Received the assent of the Governor on the 2nd December 1960,
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dated the 10th December 1960]

AN ACT TO AMEND THE UTKAL UNIVERSITY ACT, 1943

BE it enacted by the Legislature of the State of Orissa in the Eleventh Year of the Republic of India as follows :—

Short title
and com-
mencement.

1. (1) This Act may be called the Utkal University (Amendment) Act, 1960.

(2) It shall come into force at once.

Amendment
of section 7,
Orissa Act
13 of 1943.

2. For sub-section (2) of section 7 of the Utkal University Act, 1943 (hereinafter referred to as the principal Act), the following sub-section shall be substituted, and shall be deemed to have been substituted with effect from the 2nd day of May 1955, namely :—

Orissa Act
13 of 1943.

“(2) The Vice-Chancellor shall hold office for a term of five years from the date of his appointment and shall be eligible for appointment on expiry of the term of his office in the manner prescribed under sub-section (1) :

Provided that the Chancellor may in his discretion extend from time to time the term of office for a total period not exceeding six months without having to follow the procedure laid down in sub-section (1).”

Amendment
of section 9,
Orissa Act
13 of 1943.

3. In sub-section (1) of section 9 of the principal Act—

(a) in clause (iii) the word “and” shall be added at the end ; and

(b) for clause (iv) the following clause shall be substituted, namely:—

“(iv) the Principal of the Shriram Chandra Bhanj Medical College, Cuttack”.

For the Bill see Orissa Gazette Extraordinary, dated the 26th October 1960

Amendment
of section 19,
Orissa Act 13
of 1943.

4. In sub-section (1) of section 19 of the principal Act, in clause (i)—

(a) in sub-clause (a) the words "and for the adequate representation of particular areas among the Fellows to be elected by the registered graduate teachers of schools" shall be deleted ; and

(b) in sub-clause (d) the comma and the words "graduate teachers of schools" shall be deleted.